

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 633
61/241- 242/ND/2020

IN THE MATTER OF:
Dr. Ashok Seth

...APPLICANT

Vs.

M/s. Panasonic AVC Networks India Co. Ltd.

...RESPONDENT

Section
U/s 241-242

Order delivered on 15.03.2023
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant
For the Respondent

:Dr. S K Khattri, Adv.
:Mr. Karan Malhotra and Mr.
Tushar Goel

ORDER

Due to paucity of time, matter is adjourned to **24.04.2023**.

Sd/-
(COURT OFFICER)